

comes from a backward community. If the news that she has resigned is correct, it is very unfortunate. As the Speaker you should make an enquiry into the matter. I do not want to take any names. I only want the safety to be given to that lady Member. I would plead that that hon. Member may be contacted either on phone or by some other method and her safety be ensured. If there is anything untoward, that should be done away with.

[*Translation*]

KUMARI PUSHPA DEVI SINGH (Raigarh): The hon. Minister of State in the Ministry of Home Affairs is present here. I would like to ask him either the police department is meant for the security of the public or for spreading terror among them? I would like to bring to your notice the instance of terror spread by police in my district Raigarh in Madhya Pradesh. A couple of days back in the village of Dhengurjor an *adivasi* was killed and an *adivasi* girl was gang raped. When she wanted to lodge a complaint no one paid heed to what she had to say. She wandered from one place to another in the police station but no one extended assistance to her. When the villagers endeavoured to collectively help her and take up her case, a villager was killed by the police. I would request you to conduct a C.B.I. enquiry into this case as the people of Raigarh have lost faith in the police of Madhya Pradesh.

SHRI HARADHAN RAI (Asansol): The Hukum Chand textile mill situated in Madhya Pradesh is closed for the last 6-7 months. Six thousand five hundred labourers were employed in this mill but when they resorted to agitation and blocked the road in Indore for opening the mill, the B.J.P. Government took them into custody. In the cold nights of December they were neither provided blankets nor food. A labourer succumbed to his injuries in the hospital and another is still

lying unconscious in the hospital after being lathi charged by the police. The mill has not opened so far and the labourers are demanding to open it at the earliest. They are also demanding for full compensation in the case of the deceased and for the injured. Apart from this I would like to urge that an enquiry should be conducted into the beating of labourers and in manhandling them by the Police.

12.31 hrs.

[SHRI SHARAD DIGHE *in the Chair*]

SHRI ASHTABHUJA PRASAD SHUKLA (Khalilabad): Mr. Chairman, Sir, the need to open a separate institution at national level to boost small scale industries in the country is being felt for a long time and a demand to this effect is being made. A Bill to establish an autonomous body under the full control of Indian Industrial Development Bank was brought in this House in May 1989 and was passed.

Sir, this Bill had the provision of making Lucknow the head office of this bank but unfortunately although this bank started functioning from 2nd April 1990 but the head office has not been transferred to Lucknow despite passing of two years. I would like to know from the Government as to why the head office of this bank has not been transferred to Lucknow inspite of the bill being passed and decision taken to this effect thereon? I urge the Government to establish the head office of this Indian Industrial Bank at Lucknow. Thank you.

[*English*]

SHRI RAM NAIK (Bombay North): Sir, right from the re-organisation of States in the 1950s, there is a border dispute between Maharashtra and Karnataka. Many towns and villages which ought to have come to Maharashtra are in Karnataka. Maharashtra